

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.125 – IA/254(AHM)2021
ITEM No.126 – IA/255(AHM)2021
ITEM No.127 – IA/304(AHM)2021
In
CP(IB) 503 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Huhtamaki PPL Ltd
V/s
Manpasand Beverages Ltd

.....Applicant

.....Respondent

Order delivered on: 02/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shrinil Shah, Adv. i/b Aaditya Sanhanwala, Adv.
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench in post lunch session, the matter stands adjourned.

List the matter on 27.09.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj